

## Annexure-8

Name of the Corporate Debtor : PREMIER FUTSAL MANAGEMENT PRIVATE LIMITED  
Date of commencement of CIRP: 31/01/2020 ; List of stakeholders as on: 07/06/2021  
Certified copy of NCLT order was received on 20/02/2020  
List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sr. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	MY FARE TOURS AND TRAVELS PVT LTD	-	27-02-2020	8,47,003	8,47,003	OC	0	NO	0.00%	0	0	0	0	NA
2	GENESIS BCW PVT.LTD.	-	23-11-2020	16,20,732	0	OC	0	NO	0.00%	0	0	16,20,732	0	Delayed claim received after 297 days of CIRP
3	ASSURED ADVERTISING & MEDIA PVT LTD	-	25-03-2021	1,92,84,874	0	OC	0	NO	0.00%	0	0	1,92,84,874	0	Delayed claim received after 419 days of CIRP
4	KAPCO BANQUETS AND CATERING PVT LTD	-	04-06-2021	8,75,940	0	OC	0	NO	0.00%	0	0	8,75,940	0	Delayed claim received after 491 days of CIRP
	<b>Total</b>			<b>2,26,28,549</b>	<b>8,47,003</b>				<b>0.00%</b>			<b>2,17,81,546</b>		